

Annexure 4

Name of the Corporate debtor: M/s. Dharti Dredging and Infrastructure Limited ; Date of commencement of CIRP: 05.04.2022; List of Creditors as on :28.12.2022

List of Un Secured financial creditors (Other than financial creditors belonging to any class of creditors)

| S No | Name of Creditors | Identificat ion No | Details of claims received | | Details of claim admitted | | | | | Amount of contingen t claim | Amount of any mutual dues, that may be set off | Amount of claim not admitted | Amount of claim under verification | Remarks if any |
|------|-------------------|-----------------------|----------------------------|--------------------|-----------------------------|---------------------|--------------------------------------|-----------------------------|-----------------------------------|--------------------------------------|---|------------------------------------|---------------------------------------|-------------------|
| | | | Date of Receipt | Amount Claimed | Amount of claim admitted | Nature of claims | Amount covered by guarantee | Whether related party | % of voting share in COC | | | | | |
| 1 | Rare Enterprises | F-4 | 6/6/2022 | 480,591,781 | 477,893,151 | FORM C | NA | YES | NIL | 0 | NIL | 2,698,630 | 0 | |
| | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | |
| | | | | 480,591,781 | 477,893,151 | | | | | 0 | | 2,698,630 | 0 | |